

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION**  
TO BE ANSWERED ON 09.02.2017  
**GENERATION-BASED INCENTIVE FOR WIND POWER PROJECTS**

1259. **SHRIMATI V. SATHYA BAMA:**

Will the Minister of NEW & RENEWABLE ENERGY be pleased to state:

- (a) whether several under construction wind power projects of 2000 MW capacity may miss the deadline for generation-based incentive promised by the Government due to demonetization;
- (b) if so, the details thereof;
- (c) whether the Wind Independent Power Producers Association (WIPPA) has demanded to extend the March, 2017 deadline by three months so that the projects do not deprived of the incentives; and
- (d) if so, the steps taken by the Government in this regard?

**ANSWER**

THE MINISTER OF STATE (IC) FOR POWER, COAL , NEW & RENEWABLE ENERGY & MINES (SHRI PIYUSH GOYAL)

- (a) & (b):** No Madam. No State has reported adverse impact of demonetization on the execution of wind power projects.
- (c):** WIPPA has requested extension of validity of GBI Scheme for two months.
- (d):** Does not arise in view of reply to part (a) above.

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